प्रेस प्रकाशनी PRESS RELEASE



.वेबसाइट**ः** www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल/email : <u>helpdoc@rbi.org.in</u>



संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस. मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, S.B.S. Marg, Fort, Mumbai - 400 001

फोन/Phone: 022 - 2266 0502

August 05, 2022

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – Babaji Date Mahila Sahakari Bank Limited, Yavatmal, Maharashtra – Extension of Period

The Reserve Bank of India, in the public interest, had issued directions to Babaji Date Mahila Sahakari Bank Limited, Yavatmal, Maharashtra in exercise of powers vested in it under sub-section (1) of Section 35 A read with Section 56 of the Banking Regulation Act, 1949 (AACS) vide Directive NGP.DOS.SSM-2NO.S-817/15.04.168/2021-22 dated November 8, 2021 as modified from time to time, last being vide Directive DOR.MON/D-06/12.28.088 dated May 6, 2022 in terms of which, the Directions were extended up to August 8, 2022.

- 2. These directions shall continue to apply to the bank for a further period of three months from August 9, 2022 to November 8, 2022, subject to review. All other terms and conditions of the Directives shall remain unchanged.
- 3. The issue of Directions should not per se be construed as cancellation of banking license by the Reserve Bank of India. The bank will continue to undertake banking business with restrictions till its financial position improves.

Press Release: 2022-2023/664 (Yogesh Dayal)
Chief General Manager